

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2846
ANSWERED ON:17.08.2004
FUNCTIONS PERFORMED BY TRIFED
Deo Shri Bikram Keshari

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the functions performed by Tribal Co-operative Marketing Development Federation in Orissa, specifically in backward areas;
- (b) whether any collection centers have been set up to procure minor forest produce in order to enable the tribals to get remunerative prices for their produce; and
- (c) if so, the details thereof alongwith the assistance provided to the tribals in this regard?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) Details are given at Annexure.

(b) & (c) As already explained in part (a) of the question, TRIFED shifted its focus of activities from trading activities towards its basic mandate of marketing development from 2002-03 onwards. However, the procurement activities are continued to be looked after by TRIFED's Member organization's namely Tribal Development Cooperative Corporations and Forest Development Corporations as their mandate. Under the new role direction, TRIFED's role is limited to act as a service provider and marketing developer.

Annexure

REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.2846 FOR 17.08.2004 TABLED BY SH.BIKRAM KESHARI DEO, MP

FUNCTIONS PERFORMED BY TRIFED IN ORISSA

Since inception, the Federation focused its activities on procurement of the produce of tribals with the idea of providing remunerative prices to the tribals and also to help Member Societies in disposing their stocks procured from tribals.

2. The details of procurement undertaken by TRIFED in Orissa during the last three years are given below :

Year	MFP		SAP		Total	
	Qty.(Mts.)	Value	Qty.(Mts.)	Value	Qty.(Mts.)	Value
	(Rs.lakhs)	(Rs.lakhs)	(Rs.lakhs)	(Rs.lakhs)	(Rs.lakhs)	(Rs.lakhs)

2000-01	2421	16.58	268.6	37.00	2689.6	202.9
2001-02	100.1	6.789	381.4	42.14	481.4	48.93
2002-03	-	-	403.2	67.9	403.2	67.9

3. After a thorough review, TRIFED, in the year 2002-03 reoriented its activities and shifted the focus from direct trading activities to procurement & sales of MFP & AP commodities towards its basic mandate of Marketing Development of tribal products. TRIFED revised/amended its Bye-Laws in accordance with the provision of the new Multi State Cooperative Societies Act, 2002 and Rules made thereunder which came into force w.e.f. 02.04.2003. As per the Bye-Laws, the main object of TRIFED is to serve the interest of its members in more than one State for the social and economic betterment of its members by conducting its affairs in professional, democratic and autonomous manner through self help and mutual cooperation for undertaking marketing development of the tribal products.

4. A tribal entrepreneurship project for manufacture of moulded Dona-Pattal from Sal leaves through introduction of rural technology has been initiated in collaboration with Indian Institute of Technology (IIT), Kharagpur for implementation in the State of Orissa. The area to be covered under the project are Pankadihi Panchayat in Gurundia block of Sundergarh District. This project shall benefit 56

tribal families. Similar projects are being replicated in the States of West Bengal, Chattisgarh, Jharkhand and Madhya Pradesh.

5. Under Babasaheb Ambedkar Hastshilp Vikas Yojana (AHVY), TRIFED is in the process of submitting a proposal to the Office of DC(H) for providing financial assistance to undertake baseline survey for identification of artisans, formation of Self Help Groups of tribal Artisans and provide them necessary training skills and undertake capacity building in the State of Orissa. This project is expected to result in entrepreneurship development and income generation for the tribal artisans, which will be synthesized in the supply line of TRIFED for marketing their products through TRIBES outlet.

6. TRIFED has proposals for establishing pilot projects for manufacturing of Sabai Grass Ropes also in the State of Orissa.

7. The tribals were trained for cultivation and rearing of honey free of cost by TRIFED. During the year 2002-03, honey boxes (each costing Rs.850/-), smokers (each costing Rs.150/-), honey extractors (each costing Rs.90/-), bee colonies with queen bee (each costing Rs.445/-) and Honey Cultivation book (each costing Rs.40/-) have been provided to 48 tribal families. The project shall be replicated in a larger scale after examining the feasibility of the pilot project. An amount of Rs.1.45 lakhs have been spent in this project so far.

8. As a measure for capacity building and skill development of tribals, TRIFED has conducted training programmes for tribals in the State of Orissa. The details are given below :

Sl. No.	Details of Training tribals trained	Venue of Training	Programme	Number of tribals on training	Amount spent (in Rs.)
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1.	Workshop on Promotion & Marketing of tribal products.	Keonjhar, Orissa		125	51,000/-
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2.	Cultivation of honey Dist. in Orissa	Lahunipara, Sundergarh, Dist. in Orissa		38	80,000/-
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9. Under the scheme of Village Grain Banks, TRIFED has disbursed funds to State channelising agency for establishment of Grain Banks, details of which are given below :

(Rs.in lakhs)

Year released (Rs.)	Amount	No.of Grain Banks established	No. of families targeted to be established	No. of beneficiary Banks established	No. of Grain Banks which report is awaited	Utilisation of Grain received	No. of Grain Banks for UC awaited
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2000-01	184.96	281	33132	263	172.94	18	12.02
2001-02	100	157	15700	102	82.42	55	17.58

During the years 2002-03 and 2003-04 no amount has been sanctioned or released as the utilization certificates are pending from the State Govt.